

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/314/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Stressed Assets Stabilisation Fund (SASF)
NAME OF THE RESPONDENT(S)	Mr. D. Srinivas Rao
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. Vishwajit for the Petitioner.

Mr. D. Srinivasarao party in person/Respondent.

Counter as well as objections to the RP report are already on record. Pleadings stand completed. **Matter is adjourned to 24.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)